

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Carav's Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated

11-9-06

CCP 63/06

Registration No.

Sanjay Kadam

Applicant (s)

VERSUS

J. K. Gupta & others

Respondent (s)

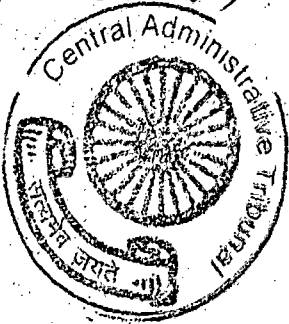
5.9.06

A copy of the ORDER dated passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

5.9.2006

Shri D.P. Singh for and the petitioner.

This CCP has been filed alleging non-compliance of the order passed by this Tribunal on 23.11.2005 in OA 1033/2005. The learned counsel for the applicant petitioner stated that he has also filed an original application challenging the order passed by the respondents in compliance of the aforesaid order of the Tribunal. In view of this, he does not want to press this CCP. Accordingly, this CCP is rendered infructuous and is dismissed.



सत्य प्रतिलिपि

Sd/

Sd/

Dr. G.C. Srivastava

(A.K. Gaur)

(Dr. G.C. Srivastava)

11.9.06
DY. REGISTRAR

Judicial Member

Vice Chairman

केन्द्रीय प्रशासनिक अधिकरण
CENTRAL ADMINISTRATIVE TRIBUNAL
जबलपुर बेंच, जबलपुर
JABALPUR BENCH, JABALPUR

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